

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

CORAM: **SHRI SATYA RANJAN PRASAD** **TMT. T.KRISHNA VALLI**
 HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(IBC)/187/KOB/2022 in IBA/37/KOB/2020
SECTION	65 IBC
NAME OF PARTIES	ASHIQ PONNAMPARAMBATH & ANOTHER V/S BMW INDIA FINANCIAL SERVICE PVT LTD & 3 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	ARJUN SHETH & AJITH S.
RESPONDENTS ADVOCATE/ PROFESSIONAL	REUBEN GEORGE JOSEPH, DIWAKAR MAHESWARI.

Office
Notes

17 Nov 2023

ORDER

IA(IBC)/187/KOB/2022 in IBA/37/KOB/2020

Learned representing counsel, Mr. Parichay Ashar appears on behalf of the counsel on record, Mr. Arjun Sheth and submits that learned counsel has some personal inconvenience, therefore, he is unable to appear before this tribunal today and seeks short adjournment. There is no representation for the respondents herein.

In consideration of request of the applicant side, matter adjourned to **06/12/2023**.

IA(IBC)/250/KOB/2022 in IBA/37/KOB/2020

Learned representing counsel, Mr. Parichay Ashar appears on behalf of the counsel on record, Mr. Arjun Sheth and submits that learned counsel has some personal inconvenience therefore, he is unable to appear before this tribunal today and seeks short adjournment. There is no representation for the respondents herein.

In consideration of request of the applicant side, matter adjourned to **06/12/2023**.

Sd /-

Satya Ranjan Prasad
Member (Technical)

SD /-

JUSTICE T KRISHNA VALLI
MEMBER (JUDICIAL)